

BUSINESS ADVISORY COMMITTEE
(Fifteenth Lok Sabha)

TWENTY-FIFTH REPORT

(Presented on 7.3.2011)

The Business Advisory Committee held a sitting on Friday, the 4th March, 2011.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The Coinage Bill, 2009.
<i>(Consideration and Passing)</i> | 2 hours |
| (2) The Institutes of Technology (Amendment) Bill, 2010.
<i>(Consideration and Passing)</i> | 3 hours |

3. The Committee also recommend that the first part of the session of Lok Sabha may be extended upto Friday, the 25th March, 2011 (i.e. from 17.3.2011 to 25.3.2011) and the sittings of the second part of the session i.e from 5th April to 21st April, 2011 may be treated as cancelled.

4. The Committee further recommend that there will be no Question Hour from 17th to 25th March, 2011.

5. The Committee also recommend that Private Members' Business fixed for Friday, the 4th March, 2011 may be transferred to Friday, the 18th March, 2011.

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6. The Committee further recommend that the discussion on the Budget (Railways) for 2011-12 may be concluded on Monday, 7th March, 2011 and the Demands for Grants (Railways) for 2011-12 may be passed on the same day.

7. The Committee also recommend that discussion on Budget (General) for 2011-12 may be taken up on 8th, 9th and 10th March, 2011.

8. The Committee further recommend that the discussion on Demands for Grants (General) for 2011-12 in respect of the following Ministries may be taken up in the following order:-

(i) External Affairs] May be taken up on Monday, March 14; Tuesday, March 15; Wednesday, March 16; and Thursday, March 17.
(ii) Mines	
(iii) Rural Development	
(iv) Road Transport and Highways	

9. The Committee also recommend that all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants in respect of the Budget (General) for 2011-12 may be put to vote at 6 P.M. on Thursday, the 17th March, 2011.

10. The Committee further recommend that the Finance Bill, 2011 may be taken up for consideration and passing on Monday, the 21st and Tuesday, the 22nd March, 2011.

NEW DELHI;
4th March, 2011
Phalguna 13, 1932 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.